

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 48(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

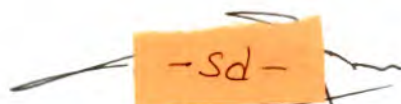
NAME OF THE COMPANY: Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Ms. Meenakshi Arora, Sr. Advocate Mr. Rajiv Kumar Adhalkha, PCS		
	For the Respondent (s)	: Mr. P. Jawahar Lal, Advocate Mr. Shyamal Anand, Advocate		

Order

Arguments heard part heard. To come up on 23rd August, 2017.


-sd-

(S. K. Mohapatra)
Member (T)


-sd-

(Ina Malhotra)
Member (J)